

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 6069/2025

[Arising out of impugned final judgment and order dated 02-01-2025 in CRR No. 6508/2023 passed by the High Court of Judicature at Allahabad]

DIVYA SINGH & ANR.

Petitioner(s)

VERSUS

VIVEK SINGH SIDDHARTH & ANR.

Respondent(s)

Date : 12-11-2025

This petition was called on in the Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :

Mr. Somnath Bhattacharya, Adv. (Mentioned by)
Mr. Anupam Mishra, AOR

For Respondent(s) : Ms. Tulika Mukherjee, AOR

UPON a mention being made by counsel for petitioner
the Court made the following

O R D E R

- 1) The matter may not be deleted from the List of 17th November, 2025.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR